

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE ASHOK MENON

TUESDAY, THE 12TH DAY OF MAY 2020 / 22ND VAISAKHA, 1942

CRL.MC.NO.2598 OF 2020

PETITIONER :

1. SHANMUGAM CHETTIYAR, AGED 76 YEARS,
S/O SUBRAMANIAN CHETTIYAR,
RESIDING AT TC 20/2847,
GOMATHI NIVAS, KARAMANA,
THIRUVANANTHAPURAM.
2. GOMATHI AMMAL, AGED 71 YEARS,
W/O SHANMUGAM CHETTIYAR,
RESIDING AT TC 20/2847,
GOMATHI NIVAS, KARAMANA,
THIRUVANANTHAPURAM.
3. RADHAKRISHNAN, AGED 53 YEARS,
S/O SHANMUGAM CHETTIYAR, RESIDING AT TC 20/2847,
GOMATHI NIVAS, KARAMANA, THIRUVANANTHAPURAM.
4. LALITHA, AGED 47 YEARS, W/O RADHAKRISHNAN,
RESIDING AT TC 20/2847, GOMATHI NIVAS, KARAMANA,
THIRUVANANTHAPURAM.
5. PRIYA AGED 38 YEARS, D/O SHANMUGAM CHETTIYAR,
RESIDING AT SANSKRITI APPARTMENT, FLAT NO. 3 B,
PANDIT COLONY, KOWDIYAR, THIRUVANANTHAPURAM.

BY ADVOCATE THOMAS ABRAHAM - T 76

RESPONDENTS :-

1. STATE OF KERALA
REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA,
ERNAKULAM 682031.
2. DILEEP KUMAR, AGED 35 YEARS,
S/O SHANMUGAM CHETTIYAR,
RESIDING AT 1 ST FLOOR,
TC 20/2847, GOMATHI NIVAS, KARAMANA,
THIRUVANANTHAPURAM.

3. VINEETHA D S, AGED 33 YEARS,
W/O DILEEP KUMAR, RESIDING AT 1 ST FLOOR,
TC 20/2847, GOMATHI NIVAS, KARAMANA,
THIRUVANANTHAPURAM.

R1 BY PUBLIC PROSECUTOR SRI.C.S.HRITHWICK

THIS CRIMINAL MC HAVING COME UP FOR ADMISSION ON 12.05.2020,
THE COURT ON THE SAME DAY ORDERED THE FOLLOWING:

ASHOK MENON, J.

Cr1.MC No.2598 of 2020

Dated this the 12th day of May, 2020

O R D E R

Issue notice to respondents 2 and 3 by e-mail.
Post for hearing soon after vacation.

**ASHOK MENON
JUDGE**

rmm

APPENDIX

PETITIONERS' EXHIBITS

ANNEXURE - A 1:- THE CERTIFIED COPY OF THE COMPLAINT FILED BY THE DEFACTO COMPLAINANTS.

ANNEXURE - A2 :- THE TRUE COPY OF THE FINAL ORDER DATED 27-9-2018 PASSED BY THE MUNSIFF COURT II, THIRUVANANTHAPURAM.

ANNEXURE A3:- THE TRUE COPY OF THE JUDGMENT IN CRIMINAL APPEAL NO. 197 OF 2013 DATED 2/3/2016 BY THE ADDITIONAL SESSION'S JUDGE, THIRUVANANTHAPURAM